

GOVERNMENT OF INDIA  
MINISTRY OF TEXTILES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-631**  
ANSWERED ON- 26/07/2024

**DUMPING OF CHEAP CHINESE FABRICS**

631. SHRI SANJEEV ARORA:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware that Textile industry is facing a dual challenge of slowing export demand and a large influx of imported fabrics and garments, particularly from China;
- (b) if so, steps taken by Government to ban the import of low-rate and low-quality knitted fabrics from China; and
- (c) whether Government is also planning to impose a Minimum Import Price of at least USD 3.50 per kg on all Harmonized System of Nomenclature codes under Chapter-60 of the Customs Tariff to protect the domestic industry?

**ANSWER**

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a):** Exports and Imports are a function of demand and supply and depend on various factors such as global demand, order position, surplus manufacturing capacity, availability of shipping containers and ships, etc.

**(b) & (c):** Ministry is regularly monitoring textile exports and imports. Suitable steps are taken from time to time to resolve any issues. Government has imposed Minimum Import Price of USD 3.50 per kg on 5 Harmonized System of Nomenclature (HSN) codes under heading 6006, in order to control import of low rate and low quality knitted fabrics. .

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